

DIVISION BENCH

ITEM NO.112

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.564/2023, IA No.39/2024 & IA No.219/2024
IN CP (IB) No.29/ALD/2023**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 30th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ASSETS CARE & RECONSTRUCTION ENTERPRISE LTD. V/S SUPERTECH ORB PROJECT PVT. LTD.
UNDER SECTION	7 IBC (IN CIRP)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 24th May, 2024.

**-Sd-
(Court Officer)**

30th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*